

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

NO. O.A.145 of 1996

Date of Order: 12.4.2005

PRESENT : HON'BLE MR. JUSTICE B. PANIGRAHI, VICE-CHAIRMAN
HON'BLE MR. N.D. DAYAL, ADMINISTRATIVE MEMBER

PRABITRA MAJUMDAR

VS.

UNION OF INDIA & ORS. (C.L.W..)

For the Applicant : None.

For the Respondents : Mr. P.K. Arora, Counsel

ORDER

PER JUSTICE B. PANIGRAHI, V.C.:

When the matter was taken up for orders, none is present for the applicant.

However, Mr. P.K. Arora, Id. counsel appearing for the respondents is present.

2. Since it is a matter of 1996, it appears that the applicant is no longer interested to prosecute the case any further. Accordingly, it is dismissed for default.

MEMBER(A)

VICE-CHAIRMAN